

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.210/MP/2017**

Subject : Petition seeking revision of the quoted transmission tariff payable to it in terms of the Transmission Service Agreement for various events occurring after the Bid due date.

Date of Hearing : 12.7.2022

Coram : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Petitioner : Kudgi Transmission Limited (KTL)

Respondents : Bangalore Electricity Supply Company Limited (BESCOM) and Ors.

Parties Present : Shri Alok Shankar, Advocate, KTL  
Shri Sumana Naganad, Advocate, BESCOM  
Ms. Medha M Puranik, Advocate, BESCOM  
Shri Anand K Ganesan, Advocate, NTPC  
Mrs. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC

**Record of Proceedings**

Case was called out for virtual hearing.

2. The order in the present petition was reserved on 13.1.2022. However, the order could not be passed prior to the Chairperson Shri P. K. Pujari demitting the office. Accordingly, the matter is listed for hearing today through video conferencing.

3. Learned senior counsel and learned counsel for the parties submitted that the parties have already made their respective submissions in the matter, which may be considered.

4. After hearing the learned senior counsel and learned counsel for the parties, the Commission reserved the matter for order.

**By order of the Commission  
Sd/-**

**(T.D. Pant)  
Joint Chief (Law)**